

**Expenditure on Publicity in Rural Areas
by Public Sector Banks**

5952. SHRI ASHOK ANANDRAO
DESHMUKH: Will the Minister of FINANCE
be pleased to state:

(a) the amount spent by public sector banks on publicity in rural areas during the last three years, year-wise and bank-wise;

(b) the details of deposits made by the rural people in the various deposit schemes of the banks during the same period, State-wise; and

(c) other steps the Government have taken to popularise and encourage the deposit schemes in rural areas?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI DALBIR
SINGH) : (a) to (c). The information is being
collected and will be laid on the Table of the
House.

**Stay Orders by Courts in Recovery of
Taxes.**

5953. SHRIRAJNATH SONKAR SHAS-
TRI: Will the Minister of FINANCE be pleased
to state:

(a) the amount of Central excise, customs, Income-tax, Central sales taxes and sales tax locked up in stay orders issued by judicial authorities between July 1 to December 31, 1990 and between January 1 to June 30, 1991 and how does the same compare with the amounts blocked during the preceding three years;

(b) the number of cases in which the stay orders were got vacated by the authorities concerned and in how many cases the stay orders continued to remain in force;

(c) the reasons for not being able to get the stay orders vacated and the steps taken to do so;

(d) the steps taken to expedite the revenue collection; and

(e) whether the revenue collection during the financial year will be far too less than previous years and will have a telling effect on the grants of loans by the International Monetary Fund and the World Bank.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI RAMESH-
WAR THAKUR) : (a) to (e). The information
is being collected and will be laid on the
Table of the House.

Schemes to Unearth Black Money

5954. SHRI BALRAJ PASSI:
SHRI DATTATRAYA BAN-
DARU:
SHRI RAMESH CHAND
TOMAR:

Will the Minister of FINANCE be pleased
to state:

(a) the details of the schemes offered by the Union Government to unearth the black money during the last five years;

(b) the amount of black money unearthed under each of these schemes; and

(c) the manner in which the unearthed black money has been utilised by the Government?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI RAMESH-
WAR THAKUR) : (a). The only scheme which
was implemented during the last five years
by the Union Government to unearth black
money was the Amnesty Scheme of 1985.
The Scheme provided an opportunity to